

[Shri D.P. Yadava]

No. K/SH/3383/PRF-1069/73395-K
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dated the 30th September, 1971.
[Placed in Library See No. LT-
1319/71].

10.03 hrs

SALARIES AND ALLOWANCES
OF MEMBER OF PARLIA-
MENT (AMENDMENT)
BILL*

THE MINISTER OF PARIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR :
I beg to move for leave to introduce
a Bill further to amend the Salaries
and Allowance of Members of Parliament
Act, 1954.

MR SPEAKER : The question is :-

"That leave be granted to introduce a
Bill further to amend the Salaries and
Allowances of Members of Parliament
Act, 1954."

*The motion was adopted*SHRI RAJ BAHADUR : I introduce**
the Bill.

10.04 hrs

NEWSPAPERS (PRICE CONTROL)
BILL*

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRIMATI NANDINI
SATPATAY) : I beg to move for leave
to introduce a Bill to provide for the
control, in the interests of the general
public, of the prices of newspapers with a
view to ensuring that newspapers continue
to function, in the prevailing conditions, as

effective mass communication media and
for securing their availability at fair
prices.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
Bill to provide for the control, in
the interests of the general public,
of the prices of newspapers with a view
to ensuring that newspapers continue to
function, in the prevailing conditions,
as effective mass communication media
and for securing their availability at fair
prices."

*The motion was adopted*SHRIMATI NANDINI SATPATHY :
I introduce the Bill.

10.05 hrs

PREVENTION OF INSULTS TO
NATIONAL HONOUR BILL

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) : On behalf of Shri F. H.
Mohsin, I beg to move :

"That the following amendment made by
Rajya Sabha in the Bill to prevent insults
to national honour, be taken into consi-
derations" :-

Clause 2

That at page 2, lines 5-6, the words
'without exciting or attempting to excite
hatred, contempt or disaffection towards
the Government' be deleted."

This is a simple amendment. I do not
think I need say much on it.

MR. SPEAKER : The question is :

"That the following amendment made
by Rajya Sabha in the Bill to prevent
insults to national honour, be taken

*Published in Gazette of India Extraordinary, Part II, section 2, dated 20-12-71.

**Introduced with the recommendation of the President.